

1980-81 has been worked out at 24.36 lakhs tonnes.

(b) It is not possible to give precise production figures since poultry feed is manufactured by a very large number of individual poultry farmers as well as by small medium and large size feed manufacturing units in the public, cooperative and private sectors.

(c) and (d). The item 'Poultry feed' is not separately classified in the Indian Trade Classification on the basis of which foreign trade statistics are compiled and maintained and hence it is not possible to indicate the quantity of Poultry feed exported. However, the export of Compound Cattle and Poultry feed was freely allowed upto 22-11-1979 and was totally banned from 23-11-1979 to 28-12-80. The ban has been lifted from 29-12-80. The quantity of compound animal feed exported during 1979-80 was of the order of 45,677 tonnes (provisional). The export of 'Compound Cattle and Poultry Feed' has been allowed within a ceiling of 25,000 tonnes during 1980-81.

There is no proposal at present to impose a total ban on export of poultry feed.

#### Posts Lying Vacant in I.C.A.R.

3647. SHRI CHINTAMANI PANIGRAHI: Will the Minister of AGRICULTURE be pleased to state;

(a) whether it is a fact that a number of senior posts in the ICAR are lying vacant bringing the entire work to stand still;

(b) if so, the number and category of posts lying vacant in the ICAR as on 31st January, 1981; and

(c) the steps taken to fill up these vacancies?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) A number of senior posts did fall vacant due

to retirements, transfers and promotions etc. but alternate arrangements had always been made for looking after the work pertaining to the vacant posts. It is, therefore not true that the entire work of the Council stands still.

(b) (i) Scientific posts	12
(ii) Administrative posts	2

(c) Out of the 12 senior Scientific posts which are vacant, the post of Assistant Director General (AES&M) has since been filled on 28.2.1981. Selection for the post of Deputy Director General (AS) and Assistant Director General (Education) have been made. The offer to the selected candidate for the post of Assistant Director-General (Edn.) is under process. The Govt. of India have not yet taken a final decision regarding the appointment to the post of Deputy Director-General (AS). The remaining 9 posts have been advertised by the Agricultural Scientists Recruitment Board.

Selections for the two administrative posts have been finalised and the selected candidates have been requested through the Deptt. of Personnel to join the post early.

#### Central Aid for supply of Milch Animals to Agriculturists in M.P.

3648. DR. VASANT KUMAR PANDIT: Will the Minister of RURAL RECONSTRUCTION be pleased to state how much Central assistance was provided to the M.P. Government against their demand to purchase milch animal as a subsidiary occupation to farmers and agriculturists to supplement their income during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION. (SHRI BALESHWAR RAM): Central assistance provided to Madhya Pradesh against their demands for the cross breed calf rearing component of the special Livestock Production Programme for small/marginal farmers and agricultural labourers during the last three years, is given in statement.

Milch animals distribution is also a component under the SFDA/IRD Programme but no separate Central assistance is either demanded or provided for this component specifically.

ance is either demanded or provided for this component specifically.

**Statement**

(A) Central allocation, State demand, Central release and utilisation under the Cross-bred Calf—Rearing Scheme of Special Livestock Production Programme in Madhya Pradesh : 1977-80

(Rs. in lakhs)

Year	Central allocation	Utilisation	State Demand	Central release
1977-78	12.00	6.932	6.30	6.32
1978-79	22.00	16.770	14.67	15.00
1979-80	16.00	16.070	20.52	22.61*

NOTE : (1) Release of funds is based on actual utilisation in the first three quarters of the year and anticipated expenditure in the last quarter of the year.

(2) Includes arrear payment of Rs. 2.11 lakhs for the earlier years.

(B) Central allocation, Central release and Utilisation of funds under SFDA and IRD Programmes in Madhya Pradesh : 1977-80

Year	Small Farmers Development Agency Programme (SFDA)			Integrated Rural Development Programme		
	Central allocation	Central release	Utilisation	Central allocation	Central release	Utilisation
1977-78	*	230.60	254.14	—	—	—
1978-79	*	316.62	285.84	738.40	607.05	346.78
1979-80 @ @	163.75	129.50	349.24	610.80	388.925	574.02

(Rs. in lakhs)

NOTE : \*Allocation figures are not available separately.

@ The IRD Programme was started in 1978-79.

@ @ The Central allocation was equally matched by the allocation from the State Government.

रोहिणी आवासीय योजना के अन्तर्गत ग्राम हाउसिंग सोसाइटी को भू-स्थल का आवंटन

3649. श्री फूल चन्द वर्मा : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या 1979 में पंजीकृत हुई ग्राम हाउसिंग सोसाइटीज को "रोहिणी आवासीय योजना" के अन्तर्गत स्थल आवंटित करने का प्रस्ताव विचारार्थित है;

(ख) यदि हां, तो अब तक पंजीकृत उन ग्राम हाउसिंग सोसाइटीजों की संख्या कितनी है और उन के नाम क्या हैं जिन पर इस आवासीय योजना के अन्तर्गत भूस्थल आवंटन दिए जाने के बारे में विचार किया जा सकता है; और

(ग) तत्संबंधी ज्वीरा क्या है ?

संसदीय कार्य तथा निर्माण और आवास मंत्री (श्री भीष्म नारायण सिंह) : (क) जी हां। योजना में उपलब्ध ग्राम आवास क्षेत्र को